

uled Tribes. These monitoring arrangements, inter alia include the setting up of Committees at various levels i.e. District, Division and the State levels for the Scheduled Castes. Similar Committees have been set up from the Project level to the State level for Scheduled Tribes.

Apart from this, there is also a Tribal Sun-Plan Committee at the State level, which includes the Agriculture Production Commissioner, which includes the Agriculture Production Commissioner, Members of the Finance and Planning Department of the State, the Director of the Tribal Development, and the Managing Director of the Tara Anusuchit Jati Vikas Nigam. The Chairman of the Tribal Sun-Plan Committee is the Secretary of the Department of Harijan and Social Welfare.

[English]

Shortfall in Production of Rabies Injections

2599. SHRI PRATAPRAO B. BHOSALE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a shortfall in production of rabies injections in the country.

(b) whether the shortfall has been leading to death of 50,000 people every year in the country due to rabies; and

(c) the steps Government propose to take to check the alarming deaths of people in the country on this account?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) and (b). There is no shortfall in production of anti rabies injections.

(c) The Ministry of Agriculture has

launched a National Canine-Rabies Control Programme during Sixth Five Year Plan. Under this programme, 30 Rabies Control Units have been set up in different States of the country to supplement the control activities undertaken by State Governments and Local Civic Bodies. Municipal by-laws empower the Municipal Health Authorities to catch and destroy stray dogs in Municipal areas. Anti-Rabies Vaccines are supplied to the patients free of cost by all Government Institutions/Hospitals.

Godowns of Central Warehousing Corporation in Kumaon Region of Uttar Pradesh

2600. SHRI M.S.PAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether farmers of Kumaon region of Uttar Pradesh are finding difficulty in the absence of warehousing facilities in the region;

(b) if so, whether Government propose to open godowns/Branches of Central Warehousing Corporation in the region during the year 1990; and

(c) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) Central Warehousing Corporation has reported that no complaints/representations have been received that farmers in Kumaon region in Uttar Pradesh are facing any difficulty for want of warehousing facilities.

(b) and (c). The Central Warehousing Corporation (CWC) is operating storage capacity of 42,969 tonnes in the region. A further capacity of 15,000 tonnes is proposed for construction by CWC during the year 1990-91 in the region.

The U.P. State Warehousing Corporation is also operating warehouses in Kumaon region with a total capacity of 52,674 tonnes. The Corporation is also constructing in the region additional capacity of 10,654 tonnes which is expected to be completed during 1990. It is also planning to construct further capacity of 16,000 tonnes in the region during 1990-91.

Supply of Edible Oils to Gujarat

2601. SHRI BABUBHAI MEGHJI SHAH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Gujarat Government have requested Union Government for supply of imported Palm-oil and other edible oils to the State; and

(b) if so, the action taken thereon?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). Yes, Sir. Allotment to states is made keeping in view the domestic production and the level of imports. However the allotment to Gujarat has been increased from 1600 MT in Feb., 1990 to 2600 MT in March, 1990.

Post-Sterilisation Deaths in Punjab

2602. SHRI KAMAL CHAUDHRY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of post-sterilisation deaths in Punjab during the years 1988-89 and 1989-90 (till date) and the reasons therefor;

(b) the amount of compensation paid to the next of the skin of those who died; and

(c) the preventive measures adopted in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) The number of post-sterilisation deaths recorded in Punjab State are as follows:

Years	Number of deaths recorded
1988-89	6
1989-90	Not yet available

The causes of deaths are as follows:

1. Septicaemia, peritonitis, and paralytic illious.
2. Surgical Shock.
3. Anaphylatic/Neurogenic Shock.
4. Cardic Embolism.
5. Tetanus Infection.
6. Meningitis and Encephalitis.
7. Injury to the Bowel and Arteries.
8. Cardio-respiratory Arrest.
9. Hyperpyrexia.

(b) An amount of Rs. 10,000/- is paid to the next kin of those who die due to sterilisation operation as compensation as per policy laid down by Government of India. Complete information is being collected from States.

(c) A number of guidelines and instruction have been issued by the Government of India to State/ U.T. Governments including that of Punjab for their strict compliance at the peripheral/service centres to avoid death and complications developed due to sterilisation. These are as follows: